

NOTIFICATION
THE 18th July, 2019

No. 11.2/A: Consequent upon promotion of Mr. Abhas Verma, Deputy Registrar (Protocol), JHC, Ranchi to the rank of District Judge vide Notification No. 13/variety pronatti-01/2015 Ka. 4241 dated 30.05.2019 of the Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi, Hon'ble the Acting Chief Justice has been pleased to appoint Mr. Abhas Verma, Deputy Registrar (Protocol), JHC, Ranchi as Joint Registrar (Establishment), High Court of Jharkhand, Ranchi.

Mr. Abhas Verma shall remain I/c Deputy Registrar (Protocol) in addition to his newly allocated assignment.

By order of the Court,
Sd/-(Ambuj Nath)
Registrar General

Memo. No. 2470 /Apptt. ___ dated Ranchi the ___ 18th July, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.


Registrar General 18.7.19

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 18th July, 2019

No. 113 /A: Hon'ble the Acting Chief Justice has been pleased to appoint Mr. Sanjeev Kumar Das, Joint Registrar (Establishment) as Joint Registrar (List & Computer), High Court of Jharkhand, Ranchi.

Further, Mr. Sanjeev Kumar Das shall remain I/c of the O/o C.P.C., e-Courts Project in addition to his newly allocated assignment.

By order of the Court,

Sd/-(Ambuj Nath)

Registrar General

Memo. No. 2472 /Apptt. dated Ranchi the 18th July, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.


18-7-19
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

·NOTIFICATION

THE 18th July, 2019

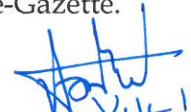
No.114/A : The following Officers of the rank of District Judges named in Column No.2 of the table given below are transferred and posted at the places, as mentioned in Column No.3 of the table:-

Sl. No.	Name of the Officers with designation and present place of posting	New place of posting on transfer or otherwise
1	2	3
1.	Mr. Deepak Baranwal, Additional Legal Remembrancer, Law (J) Department, Ranchi [services recalled from the State Government]	District & Addl. Sessions Judge, Rajmahal (Sahebganj)
2.	Mr. Shree Prakash Dubey, Additional Judicial Commissioner-cum-Spl. Judge, Offences under SC & ST Act, Ranchi	District & Addl. Sessions Judge, Sahebganj
3.	Mr. Santosh Kumar No. 2, Additional Judicial Commissioner-cum-Spl. Judge, Anti Corruption Bureau, Ranchi	District & Addl. Sessions Judge, Daltonganj

By order of the Court
Sd/- Ambuj Nath
Registrar General

Memo No. 2474 / Apptt. _____ Dated Ranchi, the 18th July, 2019
File No. XIX(11)/01/2015/ Apptt

Copy forwarded to the Central Project Co-ordinator, e-Courts Project I/c, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.


18.7.19
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 18th July, 2019

No. 15 / A: The services of Mr. Akhil Kumar, Principal Judge, Family Court, Hazaribag are recalled from the State Government and on repatriation to the parent department his services are placed at the disposal of Hon'ble the Acting Chief Justice, High Court of Jharkhand, Ranchi, for his appointment and posting as Registrar (Establishment), High Court of Jharkhand, Ranchi.

By order of the Court,

Sd/-(Ambuj Nath)

Registrar General

Memo. No. 2476 /Apptt.
XIX (1)/6A/2002

Dated Ranchi, the 18th July, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.


18.7.19
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 18TH JULY, 2019

No. 116 A : Consequent upon promotion of the Officers of rank of Civil Judge (Senior Division) to the post of District Judge vide Notification Nos. 13/vari pronatti-01/2015 Ka.-4203-4253 dated 30.05.2019 of the Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi, the Officers named at column no. 2 are transferred and/or posted in the manner as mentioned in column no. 3 of the table given below on their promotion :-

Sl. No.	Name of the Officer with present designation / Present place of Posting	New place of posting on promotion as
1.	2	3
1.	Mr. Manish, Chief Judicial Magistrate, Gumla	Additional Judicial Commissioner, Ranchi
2.	Mr. Yogesh Kumar, Civil Judge (Sr. Div.) Hazaribag,	District & Addl. Sessions Judge, Hazaribag
3.	Mr. Prakash Jha, Chief Judicial Magistrate, Bokaro	Additional Judicial Commissioner, Ranchi
4.	Mr. Shwaymbhu, Chief Judicial Magistrate, Ranchi	Additional Judicial Commissioner, Ranchi
5.	Mr. Ajay Kumar Singh, Civil Judge (Sr. Div.) - I-cum-ACJM, Dhanbad	District & Addl. Sessions Judge, Dhanbad
6.	Mr. Rajeev Ranjan, Chief Judicial Magistrate, Dhanbad	District & Addl. Sessions Judge, Bokaro
7.	Mr. Rajesh Sinha, Chief Judicial Magistrate, Godda	District & Addl. Sessions Judge, Bermo at Tenughat (Bokaro)
8.	Mr. Debashish Mohapatra, Chief Judicial Magistrate, Dumka	District & Addl. Sessions Judge, Dumka
9.	Mr. Vishal Srivastava, Chief Judicial Magistrate, Koderma	Additional Judicial Commissioner, Ranchi
10.	Mr. Tarun Kumar, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.-I) , Khunti	District & Addl. Sessions Judge, Koderma
11.	Mr. Gati Krishna Tiwary, Chief Judicial Magistrate, Hazaribag	District & Addl. Sessions Judge, Hazaribag
12.	Mrs. Garima Mishra, Chief Judicial Magistrate, Deoghar	District & Addl. Sessions Judge, Deoghar
13.	Mr. Onkar Nath Choudhary, Chief Judicial Magistrate, Jamshedpur	District & Addl. Sessions Judge, Jamshedpur
14.	Mr. Raj Kumar Mishra, Chief Judicial Magistrate, Lohardaga	District & Addl. Sessions Judge, Dhanbad
15.	Mr. Dinesh Kumar, Chief Judicial Magistrate, Chatra	Addl. Judicial Commissioner, Ranchi
16.	Mr. Dinesh Kumar Mishra, Chief Judicial Magistrate, Garhwa	District & Addl. Sessions Judge, Hazaribag
17.	Mr. Madhuresh Kumar Verma, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.-I) , Simdega	District & Addl. Sessions Judge, Simdega
18.	Mr. Prabhat Kumar Sharma, Chief Judicial Magistrate, Sahebganj	District & Addl. Sessions Judge, Sahebganj
19.	Mr. Ravi Shankar Mishra, Chief Judicial Magistrate, Chaibasa	District & Addl. Sessions Judge, Chaibasa
20.	Mr. Anil kumar No.2, Chief Judicial Magistrate, Giridih	District & Addl. Sessions Judge, Giridih
21.	Mr. Niraj Kumar Vishwakarma, Chief Judicial Magistrate, Seraikella	District & Addl. Sessions Judge, Seraikella
22.	Mr. Yogesh Kumar Singh, Civil Judge (Sr. Div.) -I-cum-ACJM, Hazaribag	District & Addl. Sessions Judge, Bokaro
23.	Mr. Mukulesh Chandra Narain, Civil Judge (Sr. Div.) -I-cum-ACJM, Ghatshila (Jamshedpur)	District & Addl. Sessions Judge, Ghatshila (Jamshedpur)
24.	Mr. Rajendra Kumar Sinha, Civil Judge (Sr. Div.) -I-cum-ACJM, Chaibasa	District & Addl. Sessions Judge, Jamshedpur

25.	Mr. Yogesh Chandra Verma, Civil Judge (Sr. Div.) -I-cum-Spl. Judge, (Eco.Offence),Jamshedpur	District & Addl. Sessions Judge, Godda
26.	Mr. Vinod Kumar Tiwari, Civil Judge (Sr. Div.) -I-cum-ACJM, Garhwa	District & Addl. Sessions Judge, Godda
27.	Mr. Ajai Kumar Srivastava, Civil Judge (Sr. Div.) -I-cum-ACJM, Koderma	District & Addl. Sessions Judge, Giridih
28.	Mr. Kumar Pawan Civil Judge (Sr. Div.) -I-cum-ACJM, Jamshedpur,	District & Addl. Sessions Judge, Jamshedpur
29.	Mr. Manoj Kumar Tripathi, Civil Judge (Sr. Div.) -I-cum-Spl. Judge (Eco. Offence), Dhanbad	District & Addl. Sessions Judge, Latehar
30.	Mr. Asif Equbal, Civil Judge (Sr. Div.) -I-cum-ACJM, Daltonganj	District & Addl. Sessions Judge, Daltonganj
31.	Mr. Bipin Bihari Gautam, Secretary, DLSA, Jamtara	District & Addl. Sessions Judge, Jamtara
32.	Smt. Kashika M. Prasad, Civil Judge (Sr. Div.) -cum-JM, Ranchi	Addl. Judicial Commissioner, Ranchi
33.	Mr. Soumendra Nath Sikdar, Secretary, DLSA, Jamshedpur	District & Addl. Sessions Judge, Jamshedpur
34.	Mrs. Kalpana Hazarika, Civil Judge (Sr. Div.) -I-cum-ACJM, Deoghar	District & Addl. Sessions Judge, Deoghar
35.	Mr. Sachindra Birua, Secretary, DLSA, Deoghar	District & Addl. Sessions Judge, Deoghar
36.	Mr. Abhimanyu Kumar, Civil Judge (Sr. Div.) -I-cum-ACJM, Ramgarh	District & Addl. Sessions Judge, Pakur
37.	Mr. Sanjeev Jha, Secretary, DLSA, Hazaribag	District & Addl. Sessions Judge, Deoghar
38.	Mr. Rajesh Kumar Singh, Civil Judge (Sr. Div.) -cum-JM, Dhanbad	District & Addl. Sessions Judge, Dhanbad
39.	Mr. Abhas Verma, Deputy Registrar (Protocol), JHC, Ranchi	Services are again placed before Hon'ble the Acting Chief Justice for appointment on promotion (Notification Separately)
40.	Mr. Akhilesh Kumar Tiwari, Civil Judge (Sr. Div.) -cum-JM, Dhanbad	District & Addl. Sessions Judge, Dhanbad
41.	Mr. Piyush Srivastava, Civil Judge (Sr. Div.) -I-cum-ACJM, Latehar	District & Addl. Sessions Judge, Giridih
42.	Mr. Satyakam Priyadarshi, Dy. Registrar, JHALSA, Ranchi	District & Addl. Sessions Judge, Khunti
43.	Mr. Avinash Kumar Dubey, Secretary, DLSA, Dhanbad	District & Addl. Sessions Judge, Dhanbad
44.	Mr. Sachindra Nath Sinha, Under Secretary-cum-Dy. L.R., Law (J) Department, Ranchi	Services are recalled from the State Government and on repatriation services are again placed before State Government (letter separately)
45.	Mr. Arvind Kumar No.2, Civil Judge (Sr. Div.) -cum-JM, Ranchi	District & Addl. Sessions Judge, Lohardaga
46.	Mr. Kankan Pattadar, Secretary, DLSA, Khunti	District & Addl. Sessions Judge, Lohardaga
47.	Mr. Chaudhary Ahsan Moiz, Civil Judge (Sr. Div.) -I-cum-ACJM, Lohardaga	District & Addl. Sessions Judge, Lohardaga
48.	Mr. Koushik Mishra, Civil Judge (Sr. Div.) -I-cum-ACJM, Gumla	District & Addl. Sessions Judge, Chatra
49.	Mr. Braj Kishore Pandey No. 2, Civil Judge (Sr. Div.) -cum-Spl. Judge (Eco. Offence), Ranchi	Addl. Judicial Commissioner, Ranchi
50.	Mr. Prem Shankar, Civil Judge (Sr. Div.) -cum-JM, Ramgarh	District & Addl. Sessions Judge, Chatra
51.	Mr. Vijay Kumar Srivastava, Civil Judge (Sr. Div.) -I-cum-ACJM, Ranchi	Addl. Judicial Commissioner, Ranchi

By order of the Court,
Sd/-(Ambuj Nath)
Registrar General